(OPEN COURT)

This is the 03rd day of APRIL, 2019.

ORIGINAL APPLICATION NO. 330/00295/2019

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

VERSUS

- 1. Union of India through Chief Secretary, Government of India, Central Secretariat, N.Y.C., New Delhi.
- 2. General Manager, Northern Railway, Baroda House, New Delhi.
- 3. Divisional Railway Manager, Northern Railway)P), New Delhi.
- 4. In Charge, Security Cell, Delhi Division, New Delhi

.....Respondents

Advocate for the Applicant : Shri Shekhar, proxy counsel for Shri

Rajesh Yadav

Advocate for the Respondents: Shri G K Tripathi

ORDER

Shri Shekhar, proxy counsel for Shri Rajesh Yadav, learned counsel for the applicant and Shri G K Tripathi, learned counsel for the respondents are present.

- 2. Learned counsels for both the parties have addressed on the point of territorial jurisdiction.
- 3. Learned brief holder of the applicant wants to withdraw the OA.
- 4. Accordingly, this OA is dismissed as withdrawn with liberty to file fresh OA at appropriate place.

(JUSTICE BHARAT BHUSHAN) MEMBER-J

Arun..